

(A)

Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
Registration T.A. No.846 of 1986
(O.S. No.451 of 1985)

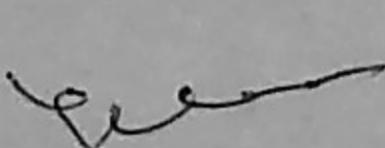
Jagveer Singh Plaintiff
Versus
Union of India Defendants

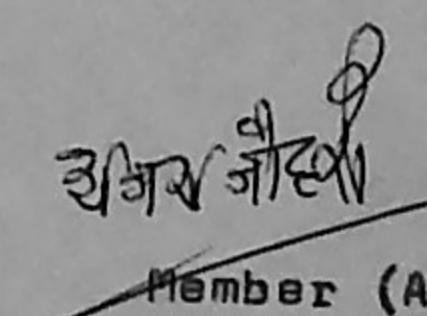
Hon.S.Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

The plaintiff was not present on so many dates. Inspite of notice, today the plaintiff is again absent. Shri K.D. Pandey appeared on behalf of the Union of India.

The application (Suit No. 451 of 1985) is dismissed in default.


Vice Chairman


Member (A)

Dated the 17th Sept., 1987

RKM